

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:04.12.2012
INTER-MINISTERIAL TASK FORCE
Dhurve Jyoti

Will the Minister of COAL be pleased to state:

- (a) whether the Inter-Ministerial Task Force on Coal has submitted its report;
- (b) if so, the date of submission of the report along with the salient features of the recommendations contained therein;
- (c) whether the recommendations have been fully implemented; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Yes, Sir. The Inter-Ministerial Task Force constituted to review the existing sources and to consider the feasibility of rationalization of these sources submitted its report on 24th August 2011. The salient features of the recommendations of the Task Force are given below:

- (i) acceptance of the recommendations of the Functional Directors of Coal India Limited in respect of rationalization of existing sources in respect of applications received from Captive Power Plants, Sponge Iron Plants and Cement Plants.
- (ii) rationalization of coal supplies for Sanjay Gandhi and Satpura Thermal Power Plants of Madhya Pradesh Power Generation Company Limited (MPPGCL)
- (iii) reduction in quantity allocated to Gujarat State Electricity Corporation Limited (GSECL) from Korea Rewa fields of C/D grade coal and proportionate increase from Korba fields of South Eastern Coalfields Limited (SECL) by swapping quantities of MPPGCL
- (iv) rationalization of sources for Panipat and Rajiv Gandhi Thermal Power Stations of Haryana Power Generation Company Limited, Mejia and Koderma Thermal Power Stations of Damodar Valley Corporation, Santhaldih, Kolaghat, Sagardighi and Bakreshwar Thermal Power Stations of West Bengal Power Development Corporation Limited and
- (v) reduction in coal allocation from Mahanadi Coalfields Limited (MCL) and enhancement in coal allocation from Eastern Coalfields Limited (ECL) for the power plants of Tamil Nadu Electricity Board.

(c)&(d): No, Sir. The recommendations of the Task Force have not been fully implemented. The recommendations of the Task Force, duly approved by the Competent Authority, were forwarded to Coal India Limited (CIL) on 8th /12th September 2011. CIL has already implemented the recommendations pertaining to rationalization of sources of consumers of Captive Power Plants, Sponge Iron and Cement sectors. In respect of recommendations relating to rationalization of sources of power utilities, the recommendations are inter-linked and any refusal on the part of any consumer(s) will affect the entire exercise. Since one of the Electricity Boards has raised objections on implementing the recommendations concerning their power utilities, Ministry of Power(MoP)/Central Electricity Authority(CEA) were requested to intervene to get the recommendations implemented fully. In this connection, a meeting was also held on 15.10.2012 and MoP/CEA have been requested for further action at an early date.